

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.15
CP (IB) No.45/BB/2024

IN THE MATTER OF:

Bhartesh Kumar Jain

.... Petitioner

Order under Section 94 (1) of the I & B Code, 2016

Order delivered on: 17.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri A S Satish Kumar PCS
For the Respondent: Shri Hemanth Rao

ORDER

1. Heard the Ld. PCS for the Petitioner and Learned Counsel for the Respondent.
2. List on **07.06.2024**.

-Sd-

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-

K. BISWAL
MEMBER (JUDICIAL)

Gayathri